# CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

### DANe.413/98

Tuesday the 17th day of March 1998

#### CORAM

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HON'BLE MR A.V.HARIDASAN, VICE CHAIRMAN HON'BLE MR S.K. GHOSAL, ADMINISTRATIVE MEMBER

V. Babu Naluthundil Padinjagu Thamarakulam P.O. Alapuzha

... Applicant

(By advocate Ms K Indu)

#### Versus

- The Postmaster General Central Region, Kochi 11.
- The Supdt. of Post Offices Mavelikkara.
- 3. The Sub Divisional Inspector of Post Mavelikara South Division Mavelikara.
  ...Respondents.

(By advocate: Mr KS Bahuleyan)

The application having been heard on 17.3.98, the Tribunal on the same day delivered the following:

## DRDER

HON'BLE MR A.V. HARIDASAN, VICE CHAIRMAN

Applicant who has applied for the post of Departmental Delivery Agent, Panayil Branch Post office under the 3rd respondent apprehends that his candidature may not be considered by the 3rd respondent for the reason that his name has not been sponsored by the employment exchange. However, the applicant claims that he has been working as EDDA on provisional basis and says that he has registered his name with the employment exchange. He has therefore filed this application for a direction to the 3rd respondent to consider his candidature also in the selection for appointment to the post of EDDA, Panayil Post Office even if his name is not sponsored by the employment exchange, giving due weightage to hispast experience as per rules.

- 2. When the application came up for hearing today, learned counsel for the respondents stated that in view of the Supreme Court ruling in Excise Supdt..

  Malkapatnam, Krishna Dist., A.P. Vs. KBN Visweswara Rao & others, reported in 1996 (6) SCC 216, the respondents would consider the candidature of the applicant also in the selection for the said post, in accordance with rules, even if his name is not sponsored by the employment exchange.
- 3. In the light of what is stated by counsel for the respondents, and as agreed to by the counsel for the applicant, the application is disposed of with a direction to the 3rd respondent to consider the candidature of the applicant also in the selection for appointment to the post of Extra Departmental Delivery Agent, Panayil Branch Post Office, in accordance with rules, even if his name is not sponsored by the employment exchange.

No order as to costs.

Dated / 7th March 1998.

(S.K. GHOSAL) ADMINISTRATIVE MEMBER

(A.V.HARIDASAN) VICE CHAIRMAN

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